

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.174/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY, 2018, 10:30 A.M

Name of the Company		Satish Chandra Lakhotia & Ors.-Versus-A-One Association of Alliance Club & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Petitioner *Mansingh*
18/7/18

- 1) Ajit Kumar Chaudhary
- 2) Rupam Ghosh
- 3) Rahul Pandey
- 4) Shailaja Gupta
- 5) Noorul Islam

Advocate's for Respondent no. 2, 3, 4

Noorul Islam
18/7/18

ORDER

Ld. Counsel appears for the petitioner. Ld. Counsel for the Respondent nos.2,3 and 4 also appear in the matter. Pleadings are completed and adjourned for further hearing on 21.08.2018.

List the matter for further hearing on 21.08.2018.

Sd

(M. B. Gosavi)
Member(J)